

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4108  
ANSWERED ON:10.04.2003  
INCREASE IN INCIDENTS OF LOOTING PASSENGERS  
MANIBHAI RAMJIBHAI CHAUDHARY;RAGHUVIR SINGH KAUSHAL

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether there has been an increase in the incidents of looting passengers after administering intoxicating drugs in different parts of the country;
- (b) is so, whether the Government have taken any steps to curb such incidents in future; and
- (c) if not, the reasons therefor ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI BANDARU DATTATRAYA )

(a) to (c): Policing being a State subject, prevention and detection of Crime on Railways, including running trains, is the constitutional responsibility of the State Governments. The cases of Crime on Railways are reported to, registered and investigated by the Government Railway Police (GRP). Therefore, information asked for in the question is not readily available with the Ministry of Railways.